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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 31/2016 in TP No. 100/397-398/NCLT/AHM/2016 (New) C.P. No. 51/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

Name of the Company:

Pramod Sharma

V/s.

Dental Implants India Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DV S. K. Jane PCS For Petertone Lee 20

2. CA. Praber pruty PCA do Red. redent No. 01

2. CA. Praber pruty PCA

<u>ORDER</u>

Learned PCS Mr. S K Jain present for Petitioner. Learned PCS Mr. Pradeep Mutreja present for Respondents.

Heard arguments of Learned PCS for Petitioner.

For hearing of arguments of Learned Counsel for Respondents.

List the matter on 19.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of April, 2017.